

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
*(Office of the Registrar Judicial, Srinagar)*

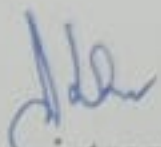
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**NOTICE**

It is hereby notified for the information of all the concerned that the left over matters, which were listed before the Vacation Bench of Hon'ble Mr. Justice Mohammad Yousuf Wani on 14-01-2025 and were kept on board for 15-01-2025 due to paucity of time, will be taken up for hearing by His Lordship today on 15<sup>th</sup> of January, 2025, in the first instance.

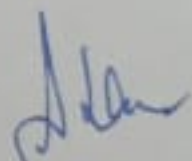
By Order.

Dated:- 15-01-2025.

  
Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Mohammad Yousuf Wani, for information.
2. Incharge NIC/ Website for uploading the notice on the official website of the High Court.
3. Notice boards.
4. Office file.

  
Registrar Judicial